

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3585  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2015

ANTOYODAYA ANNA YOJANA

3585. SHRI ARJUN LAL MEENA:  
SHRI PRALHAD JOSHI:  
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the States have requested the Government to increase the number of beneficiaries and the allocation under the Antoyadaya Anna Yojana (AAY);
- (b) if so, the details thereof and the reaction of the Government thereto indicating the approved and actual number of beneficiaries at present and the increase sought by the States along with the allocation and off take of food grains during each of the last three years and the current year, State-wise;
- (c) whether the Government has received any complaints regarding misappropriation of AAY benefits by the middlemen and exclusion/inclusion in errors reported therein;
- (d) if so, the details thereof and the reaction of the Government thereto along with the corrective steps taken in this regard and the time frame fixed for the purpose, State-wise; and
- (e) whether there is any proposal to phase out AAY and if so, the details thereof and the reasons therefor?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

(a) & (b): Requests have been received from a few State Governments to increase the number of Antyodaya Anna Yojana (AAY) beneficiaries, but it could not be acceded to, as the number is fixed for every State. States/Union Territories (UTs) are advised from time to time to review the existing list of AAY beneficiaries and remove the ineligible beneficiaries so as to include only the most eligible. A statement showing State/UT-wise accepted number of AAY families and number of ration cards issued as on 30.06.2015 is at Annex-I. The details of increase in the number of AAY families sought by the States from time to time are at Annex-II. The details of allocations, offtake of foodgrains (rice & wheat) made during the last three years and the current year are at Annex-III & IV.

(c) & (d): There have been complaints about irregularities including misappropriation of AAY benefits, inclusion/exclusion errors etc. in the functioning of Targeted Public Distribution System (TPDS) in some States/regions in the country. TPDS is operated under the joint responsibility of the Central and the State/UT Governments wherein the operational responsibilities for implementation of TPDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned, if required, for inquiry and appropriate action. A State/UT wise statement indicating number of such complaints received during the last three years and current year is at Annex-V.

The Public Distribution System (Control) Order, 2001 notified on 31.08.2001 mandates the State/UT Governments to carry out all required action to ensure smooth functioning of TPDS. Under the said order, the State/UT Governments are responsible for implementing TPDS and competent to take action against those indulging in malpractices in TPDS by invoking provisions of clauses 8 & 9 of the said Order. The PDS(Control) Order, 2001 has been superseded by the TPDS (Control) Order, 2015 notified on 20.03.2015 in consonance with NFSA, 2013. The provisions of the PDS(C) Order, 2001 shall be effective in States/UTs which have not implemented the NFSA or are implementing it only in part. An offence committed in violation of the provisions of these Orders is liable for penal action under the Essential Commodities Act, 1955. Thus, both the Orders empower State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders. State/UT-wise details regarding action taken under clauses 8 & 9 of the PDS(C) Order, 2001 during the last three years and current year is at Annex-VI.

Strengthening and streamlining of TPDS is a continuous endeavour. To improve functioning of TPDS, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of lists of beneficiaries, improving the offtake of allocated foodgrains, ensuring timely availability of foodgrains at Fair Price Shops (FPSs), greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc. The NFSA, 2013 also contains measures for reforms in TPDS, to be undertaken progressively by the Central and State/UT Governments. These reforms inter alia include door-step delivery of foodgrains at the FPS, application of information and communication technology tools including end to end computerization, preference to public institutions/bodies in licensing of FPSs, etc.

(e) : No, Madam.

ANNEX-I

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 3585 DUE FOR ANSWER ON 11.08.2015

**Statement regarding number of Antyodaya Anna Yojana (AAY) families**

**(as on 30.06.2015)**

**(Fig. in lakh)**

S.No.	States/UTs	Accepted No. of AAY families	Number of AAY families identified & ration cards issued
1	Andhra Pradesh*	15.578	15.578
2	Arunachal Pradesh	0.380	0.38
3	Assam	7.040	7.04
4	Bihar	25.010	25.010
5	Chhattisgarh	7.189	7.189
6	Delhi	1.568	1.038
7	Goa	0.184	0.145
8	Gujarat	8.128	7.769
9	Haryana	3.025	2.676
10	Himachal Pradesh	1.971	1.971
11	Jammu & Kashmir	2.822	2.557
12	Jharkhand	9.179	9.179
13	Karnataka	11.997	11.376
14	Kerala	5.958	5.958
15	Madhya Pradesh	15.816	15.816
16	Maharashtra	25.053	24.854
17	Manipur	0.636	0.636
18	Meghalaya	0.702	0.702
19	Mizoram	0.261	0.261
20	Nagaland	0.475	0.475
21	Odisha	12.645	12.539
22	Punjab	1.794	1.794
23	Rajasthan	9.321	9.321
24	Sikkim	0.165	0.165
25	Tamil Nadu	18.646	18.646
26	Tripura	1.131	1.131
27	Uttar Pradesh	40.945	40.945
28	Uttarakhand	1.909	1.909
29	West Bengal	19.857	14.799
30	Andaman & Nicobar Islands	0.107	0.041
31	Chandigarh	0.088	0.015
32	Dadra & Nagar Haveli	0.069	0.052
33	Daman & Diu	0.015	0.015
34	Lakshadweep	0.012	0.012
35	Puducherry	0.322	0.322
	<b>Total</b>	<b>249.998</b>	<b>242.316</b>

\* Include the State of Telangana

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK  
SABHA UNSTARRED QUESTION NO.3585 DUE FOR ANSWER ON  
11.08.2015

**REQUESTS RECEIVED FROM STATE GOVERNMENTS AND OTHERS FOR  
INCREASE IN THE NUMBER OF AAY FAMILIES IN STATES/UTs.**

(in lakh)				
Sl.No.	Name of State/UT	Year of receipt of request	No. of AAY families accepted by Government of India	Additional number of AAY families requested
1	Andhra Pradesh	2005	15.578	10.16
2	Chhattisgarh	2005	7.189	12.89
3	Assam	2009	7.040	0.93
4	Odisha	2009	12.645	0.17
5	Jammu & Kashmir	2009	2.822	1.00
6	Uttar Pradesh	2009	40.945	1.00
7	Maharashtra	2010	25.053	4.10
8	Kerala	2011	5.958	0.15
9	Karnataka	2012	11.997	0.25
10	Madhya Pradesh	2013	15.816	1.77
11	Mizoram	2013	0.261	The number of AAY households be increased as there are many poor families deserving and eligible and keeping in view the target proposed in the scheme.

\*\*\*\*

**ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3585  
DUE FOR ANSWER ON 11.08.2015**

**Allocation and Offtake of Rice under TPDS from 2012-13 to 2015-16 (upto July, 2015) for AAY category**

(in thousand tons)

SL.NO	STATES/UTs	2012-13		2013-14*		2014-15*		2015-16*	
		ALLOTMENT	OFF TAKE	ALLOTMENT	OFFTAKE	ALLOTMENT	OFFTAKE	ALLOTMENT	OFFTAKE
		AAY	AAY	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)
1	Andhra Pradesh	654.288	643.499	654.288	526.656	449.754	325.898	127.192	110.969
2	Arunanchal Pradesh	15.972	15.845	15.972	15.734	15.972	15.771	5.324	5.336
3	Assam	295.692	293.585	295.692	294.008	295.692	291.488	98.564	99.276
4	Bihar(NFSA)	630.252	602.433	823.476	634.300	2948.940	2014.856	982.980	250.446
5	Chhatisgarh(NFSA)	301.944	301.944	549.177	467.144	1337.466	1329.701	461.352	461.352
6	Delhi(NFSA)	18.024	12.852	31.588	25.779	47.750	49.726	26.426	27.760
7	Goa	6.108	6.108	6.108	6.108	6.108	5.599	2.036	2.216
8	Gujarat	155.604	149.828	155.604	156.289	145.668	145.131	49.720	50.584
9	Haryana(NFSA)	0.000	0.000	0.000	4.333	0.000	0.000	0.000	0.000
10	Himachal Pradesh(NFSA)	35.436	35.332	56.088	54.948	76.740	75.027	25.580	25.429
11	Jammu & Kashmir	86.244	86.984	86.244	86.618	86.244	77.219	28.748	32.419
12	Jharkhand	385.524	370.771	385.524	384.030	385.524	356.653	128.508	123.711
13	Karnataka(NFSA)	394.956	359.755	834.953	881.460	2422.132	2183.959	712.403	734.297
14	Kerala	250.260	250.045	250.260	256.566	250.260	243.433	83.420	84.976
15	Madhya Pradesh(NFSA)	104.064	116.298	142.301	87.472	763.298	713.283	280.224	280.123
16	Maharashtra(NFSA)	510.180	479.168	755.906	677.099	1986.999	1774.711	673.700	613.931
17	Manipur	26.724	26.704	26.724	26.477	26.724	26.724	8.908	8.908
18	Meghalaya	29.484	29.421	29.484	29.485	29.484	29.484	9.828	9.828
19	Mizoram	10.920	10.170	10.920	10.120	10.920	9.722	3.640	4.288
20	Nagaland	16.056	18.320	18.012	16.572	16.708	18.552	5.352	5.867
21	Odisha	531.120	518.381	528.750	540.173	526.404	529.844	175.508	174.120
22	Punjab(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
23	Rajasthan(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
24	Sikkim	6.936	6.907	6.936	7.372	6.936	6.448	2.312	2.312
25	Tamil Nadu	783.144	779.930	783.144	798.121	783.144	741.524	261.048	260.813
26	Telangana					204.534	81.719	90.904	13.990
27	Tripura	47.520	47.846	47.520	46.358	47.520	46.857	15.840	15.840
28	Uttar Pradesh	1153.608	1130.895	1153.752	1149.688	1153.752	1057.154	384.584	385.095
29	Uttrakhand	56.220	56.003	56.220	53.164	56.220	69.369	18.740	18.302
30	West Bengal (NFSA)	349.092	344.140	349.092	319.106	349.092	326.519	146.061	118.645
31	A&N Islands	1.548	0.690	1.728	0.839	1.566	1.136	0.500	0.428
32	Chandigarh(NFSA)	0.624	0.135	0.990	0.540	5.239	4.252	1.968	1.402
33	D&N Haveli	2.040	2.040	2.040	2.359	2.040	2.555	0.680	0.844
34	Damen& DIU	0.576	0.613	0.576	0.071	0.576	0.288	0.192	0.014
35	Lakshadweep	0.504	0.504	0.504	0.000	0.504	1.008	0.168	0.000
36	Puducherry	13.548	12.128	13.548	9.796	13.548	4.551	4.516	1.867
	TOTAL	6874.212	6709.274	8073.121	7568.785	14453.458	12560.161	4816.926	3925.388

\* Since NFSA has been implemented w.e.f. 5.7.2013 in which Wheat is priced at Rs. 2/kg and Rice at Rs. 3/kg. The allocation and offtake figures for NFSA (Priority) and AAY have been clubbed together.

...

ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3585  
DUE FOR ANSWER ON 11.08.2015

## Allocation and Offtake of Wheat under TPDS from 2012-13 to 2015-16 (upto July, 2015) for AAY category

(in thousand tons)

SL.NO	STATES/UTs	2012-13		2013-14*		2014-15*		2015-16*	
		ALLOT MENT	OFF TAKE	ALLOT MENT	OFF TAKE	ALLOT MENT	OFF TAKE	ALLOT MENT	OFF TAKE
		AAY	AAY	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)	AAY/ NFSA (Priority)
1	Andhra Pradesh	0.000	0.000	0.000	0.000	0.000	0.013	0.000	0.000
2	Arunanchal Pradesh	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
3	Assam	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
4	Bihar(NFSA)	420.168	409.624	548.984	423.598	1965.960	1911.541	655.320	729.594
5	Chhatisgarh(NFSA)	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
6	Delhi(NFSA)	45.060	32.332	103.632	84.507	172.941	184.373	101.225	107.158
7	Goa	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
8	Gujarat	184.476	168.057	184.476	195.531	172.692	163.956	59.044	59.030
9	Haryana(NFSA)	122.820	121.430	368.674	308.161	795.000	732.473	265.000	280.701
10	Himachal Pradesh(NFSA)	47.304	47.746	78.258	75.547	109.212	105.678	36.404	36.425
11	Jammu & Kashmir	21.144	20.674	21.144	21.027	21.144	19.134	7.048	7.898
12	Jharkhand	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
13	Karnataka(NFSA)	82.860	74.205	142.495	116.947	120.525	129.137	157.209	116.822
14	Kerala	0.000	0.000	0.000	1.846	0.000	0.000	0.000	0.000
15	Madhya Pradesh(NFSA)	560.196	697.806	701.147	533.087	2430.949	2198.098	840.668	586.739
16	Maharashtra(NFSA)	524.700	470.290	860.134	742.802	2540.493	2270.813	861.364	778.770
17	Manipur	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
18	Meghalaya	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
19	Mizoram	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
20	Nagaland	3.912	4.238	1.956	2.282	3.260	2.934	1.304	1.304
21	Odisha	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
22	Punjab(NFSA)	75.360	51.001	279.300	265.726	870.120	191.434	290.040	32.035
23	Rajasthan(NFSA)	391.488	382.423	1591.530	1519.460	2791.572	2723.600	930.524	888.076
24	Sikkim	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
25	Tamil Nadu	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.044
26	Telangana	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
27	Tripura	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
28	Uttar Pradesh	565.872	567.194	565.944	569.140	565.944	520.924	188.648	188.952
29	Uttarakhand	23.964	23.684	23.964	23.589	23.964	33.697	7.988	7.976
30	West Bengal (NFSA)	272.592	235.364	272.592	227.925	272.592	233.137	153.035	99.097
31	A&N Islands	0.252	0.071	0.282	0.138	0.252	0.953	0.080	0.068
32	Chandigarh(NFSA)	0.000	0.000	0.705	0.705	7.857	6.346	2.948	2.537
33	D&N Haveli	0.156	0.180	0.156	0.171	0.156	0.165	0.052	0.058
34	Damen& DIU	0.060	0.051	0.060	0.030	0.060	0.048	0.020	0.021
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
	TOTAL	3342.384	3306.370	5745.433	5112.219	12864.693	11428.454	4557.921	3923.305

\* Since NFSA has been implemented w.e.f. 5.7.2013 in which Wheat is priced at Rs. 2/kg and Rice at Rs. 3/kg. The allocation and offtake figures for NFSA (Priority) and AAY have been clubbed together.

\*\*\*\*

**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3585 DUE FOR ANSWER ON 11.08.2015**

**STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2012 TO 2015 (upto 30.06.2015)**

S. No.	State/UT	2012	2013	2014	2015
1	Andhra Pradesh	-	3	4	2
2	Arunachal Pradesh	-	-	1	1
3	Assam	1	-	5	19
4	Bihar	14	32	55	55
5	Chhattisgarh	1	3	3	2
6	Delhi	22	37	78	63
7	Goa	-	-	-	-
8	Gujarat	3	4	16	5
9	Haryana	5	11	26	17
10	Himachal Pradesh	-	-	-	-
11	J&K	3	-	-	4
12	Jharkhand	4	8	16	19
13	Karnataka	2	6	6	8
14	Kerala	4	1	1	11
15	Madhya Pradesh	6	17	7	12
16	Maharashtra	9	20	25	13
17	Manipur	1	2	1	4
18	Meghalaya	-	1	2	1
19	Mizoram	1	-	-	-
20	Nagaland	-	-	3	-
21	Orissa	3	3	8	7
22	Punjab	5	6	5	8
23	Rajasthan	3	18	31	10
24	Sikkim	-	0	-	-
25	Tamil Nadu	4	9	7	6
26	Telangana	-	-	-	5
27	Uttarakhand	5	2	8	8
28	Uttar Pradesh	72	92	137	85
29	West Bengal	2	7	11	14
30	Chandigarh	-	-	3	1
31	D& N Haveli	-	-	1	-
32	Puducherry	1	-	-	-
<b>TOTAL</b>		<b>171</b>	<b>282</b>	<b>460</b>	<b>380</b>

**ANNEX –VI**

**ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA  
UNSTARRED QUESTION No.3585 DUE FOR ANSWER ON 11.08.2015**

(As compiled 31.12.2014)

**Statement showing results of action taken by the State/UT Governments under Clauses 8 & 9 of the PDS  
(Control) Order, 2001 from January 2011 to December, 2014.**

Sl. No.	Name of the State/UT	Year	Number of inspections	Number of raids conducted	Number of persons arrested/ prosecuted/ convicted	Number of FPS Licenses suspended/ Cancelled/ Show cause notices issued/FIR lodged
1	Andhra Pradesh	2011	*	*	*	*
		2012	*	*	*	*
		2013	5450	103	00	66
		2014	*	*	*	*
2	Arunachal Pradesh	2011	21	151	0	01
		2012	0	12	0	00
		2013	*	*	*	*
		2014	*	*	*	*
3	Assam	2011	3361	1454	200	129
		2012	650	258	00	32
		2013	501	162	00	14
		2014	*	*	*	*
4	Bihar	2011	70927	51	49	8926
		2012	73629	101	38	10358
		2013	32698	61	4	3984
		2014	*	*	*	*
5	Chhattisgarh	2011	27503	285	07	215
		2012	3033	253	11	104
		2013	7726	792	64	244
		2014	*	*	*	*
6	Delhi	2011	110	26	09	78
		2012	29	00	00	28
		2013	*	*	*	*
		2014	*	*	*	*
7	Goa	2011	344	00	00	51
		2012	334	00	00	23
		2013	403	02	00	52
		2014	261	11	00	40
8	Gujarat	2011	20005	00	139	316
		2012	15637	00	45	209
		2013	13911	00	87	310
		2014	6146	00	45	172
9	Haryana	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
10	Himachal Pradesh	2011	35933	00	08	00
		2012	31109	00	02	00
		2013	21814	00	02	04
		2014	8140	00	00	05
11	Jammu & Kashmir	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
12	Jharkhand	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*



13	Karnataka	2011	78030	1334	157	162
		2012	64484	784	69	59
		2013	71613	444	94	170
		2014	39239	424	196	263
14	Kerala	2011	43568	4102	06	54
		2012	110840	6760	02	127
		2013	83493	15683	00	139
		2014	92638	22427	02	115
15	Madhya Pradesh	2011	118126	57691	00	4884
		2012	97846	16910	19	2323
		2013	251262	4092	71	4092
		2014	*	*	*	*
16	Maharashtra	2011	45446	5054	116	907
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
17	Manipur	2011	44	00	00	00
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
18	Meghalaya	2011	1288	39	00	18
		2012	992	28	00	06
		2013	729	26	00	03
		2014	153	12	00	01
19	Mizoram	2011	366	340	02	10
		2012	338	223	00	03
		2013	204	107	00	00
		2014	185	119	00	00
20	Nagaland	2011	299	14	00	00
		2012	69	03	00	01
		2013	*	*	*	*
		2014	*	*	*	*
21	Odisha	2011	00	73523	368	2722
		2012	00	31197	131	1229
		2013	00	27740	80	1229
		2014	*	*	*	*
22	Punjab	2011	36462	8844	08	1304
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
23	Rajasthan	2011	00	489	283	00
		2012	00	279	335	00
		2013	00	125	170	00
		2014	*	*	*	*
24	Sikkim	2011	00	00	00	00
		2012	*	*	*	*
		2013	00	00	00	00
		2014	*	*	*	*
25	Tamil Nadu	2011	234103	13779	1290	00
		2012	184677	10290	2340	00
		2013	175705	9196	2008	00
		2014	161944	6347	49	00
26	Tripura	2011	7027	186	42	590
		2012	10676	392	00	780
		2013	10150	671	87	1254
		2014	2211	64	02	73
27	Uttarakhand	2011	8513	4258	27	159
		2012	2953	1477	7	16
		2013	10897	1683	11	101
		2014	2236	00	01	15

28	Uttar Pradesh	2011	44152	11693	653	3523
		2012	76458	19226	976	5302
		2013	9220	00	311	1807
		2014	8226	00	261	1906
29	West Bengal	2011	19378	405	58	1154
		2012	15436	452	01	1213
		2013	17284	302	04	1840
		2014	15343	41	01	993
30	A&N Islands	2011	90	00	03	09
		2012	316	00	00	17
		2013	126	00	00	00
		2014	*	*	*	*
31	Chandigarh	2011	14	03	03	00
		2012	00	00	00	00
		2013	00	00	10	00
		2014	*	*	*	*
32	D&N Haveli	2011	72	40	08	03
		2012	*	*	*	*
		2013	08	02	00	00
		2014	06	02	00	00
33	Daman & Diu	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
34	Lakshadweep	2011	00	00	00	00
		2012	00	00	00	00
		2013	*	*	*	*
		2014	*	*	*	*
35	Puducherry	2011	496	615	22	01
		2012	385	770	161	00
		2013	1026	520	49	01
		2014	1593	504	13	00
Total		2011	795678	184376	3458	25216
		2012	689891	89415	4137	21830
		2013	714220	61711	3052	15310
		2014	338321	29951	570	3583
Grand Total= 2011+2012+2013+2014			2538110	365453	11217	65939

\* Information not provided

\*\*\*